

EDUCATIONAL FACILITIES TO
LINGUISTIC MINORITIES
IN MAHARASHTRA

5521. SHRI S. A. AGADI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the linguistic minorities in Maharashtra State are not given proper educational facilities in their mother tongue;

(b) whether it is also a fact that no Kannada text-books are made available in Sholapur District of the Maharashtra State; and

(c) the number of Kannada medium schools that are running in Sholapur district and the total strength of students?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No, Sir.

(c) The number of Kannada medium Primary and Secondary schools in Sholapur District in the year 1966-67 was 117 and 7 respectively. The number of students studying in these schools was 13,016 and 2,409 respectively.

PROBLEM OF DACOITY IN
MADHYA PRADESH

5522. SHRI D. V. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the age old problem of dacoity in the five Northern Districts viz. Bhind, Morena, Gwalior, Shivpuri and Datia and in the five North-eastern Districts, viz. Sagaur, Damoh, Panna, Chhatarpur and Tikamgarh of Madhya Pradesh, the State Government have submitted any short term or long term schemes for preventing this menace in the said areas effectively on a national basis;

(b) if so, the details thereof;

(c) whether with a view to studying the problem in right perspective, Government have obtained any

facts and figures relating to the frequency, nature, areas affected, and *modus operandi* of the incidence of dacoity in the said Districts, through their own agencies or through Madhya Pradesh Government, if so, when and the details thereof; and

(d) what decision, if any, has been taken and what scheme drawn out to effectively check this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). The information is being collected from the State Government and will be placed on the Table of the Sabha when received.

DACOITY IN TRIPURA

5524. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of dacoity in Tripura have been on the increase since the beginning of this year;

(b) if so, the number of such cases in the said Union Territory since January this year and how it compares with number of such cases in the corresponding period during the last two years and in how many cases the culprits could not be apprehended in each period;

(c) the main reasons for the increasing incidence of dacoity in Tripura;

(d) the loss of life and property in these cases in each of the said periods; and

(e) the special steps, if any, being taken to prevent the crime and to ensure security of life and property in the Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (d).

Year	No. of cases of dacoity reported since January 1968 and corresponding period of previous years	No. of cases in which culprits could not be apprehended	Loss of life reported in these cases	Value of property reported lost
				. Rs. p.
1968	70	58	1	35,349.95
1967	43	35	—	52,470.17
1966	18	12	—	32,835.00

(c) The increase in the offences of dacoity has been due to the activities of criminals in border areas and of certain members of the tribal community.

(e) Security camps have been opened in affected areas and a special staff of officers and men have been deployed in these areas. Apart from the above, 3 anti-dacoity camps have also been opened to meet the situation.

TRAFFIC REGULATIONS AT
 BARATOOTI CHOWK,
 DELHI

5525. SHRI SITARAM KESRI:
 Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the traffic at Baratooti Chowk, Delhi is not regulated by any traffic constable or automatic signalling device:

(b) if so, the reasons therefor; and

(c) when arrangements would be made to regulate the traffic at that chowk in order to avoid danger of accidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. Traffic at Baratooti Chowk is regulated by a traffic constable.

(b) and (c). Do not arise.

खुर्जा तहसील के क्षेत्राधिकार के विरुद्ध शिकायतें

5526. श्री ओंकार लाल बेरवा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश सरकार को बुलन्दशहर जिले में खुर्जा तहसील के क्षेत्राधिकारी के विरुद्ध कुछ शिकायतें प्राप्त हुई हैं ; और

(ख) यदि हां, तो सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्याचरण शुक्ल) : (क) और (ख). सूचना एकत्रित की जा रही है और यथा-समय सदन के सभा पटल पर रख दी जायेगी ।

12.20 HRS.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED TRESPASSING OF EAST PAKISTAN RIFLEMEN INTO INDIAN TERRITORY AT SAMUR PAR

SHRI B. K. DASCHOWDHURY (Cooch-Bihar): Sir, I call the attention of the Minister of External Affairs to the following matter of